

(c) if so, by when Government will set up more CNG filling stations in light of the fact that CNG has been made mandatory for scooters, taxis and buses by the Supreme Court along with the number thereof;

(d) the number of filling stations for which the procedure of land acquisition has been completed; and

(e) the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) At present, 279 Compressed Natural Gas (CNG) stations have been commissioned in Delhi. Out of these, 253 CNG stations are currently in commercial operations.

(b) During peak hours, vehicle owners have to wait in queues at the CNG stations, which is mainly on account of the characteristics of CNG dispensing facility, where the time taken to fill CNG into vehicles is comparatively more than that in case of liquid fuels. Apart from this, other factors such as capacity limitation of CNG cylinder necessitating frequent refilling, checking of validity of CNG cylinder also add to the fuelling time.

(c) Indraprastha Gas Limited (IGL), the authorized CNG Operator in Delhi, has made plans to set up 3 more CNG stations in Delhi in Financial Year (FY) 2014-15 and another 8 CNG stations in FY 2015-16.

(d) and (e) The land acquisition processes (allotment/possession) have been completed for setting up of 9 CNG stations. The sanctioning of building plan is awaited for 7 CNG stations. Two plots for CNG stations require Delhi Urban Shelter Improvement Board (DUSIB) assistance to remove encroachment.

Probe into theft of gas from KG basin

†440. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government proposes to order a probe into theft of gas from the Krishna-Godavari basin;

(b) if so, the name of the company that has been entrusted with this probe;

(c) whether that company has started the probe;

(d) if not, the details of the reasons for the delay; and

†Original notice of the question was received in Hindi.

- (e) if so, by when the report is likely to be submitted?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) In May, 2014, ONGC filed an extra-ordinary writ petition (civil) No. 1279/14 in Delhi High Court against Union of India, DGH and RIL (operator of the block KG-DWN-98/3).

In the Writ Petition, ONGC has alleged that M/s Reliance Industries Ltd. (RIL) has extracted gas running into approximately 18 billion cubic meters (BCM), resulting in the loss of several thousand crores of rupees from its block KG-DWN-98/2 and Godavari PML Block (G-4), located in Krishna-Godavari Basin and has also requested Court to appoint an independent agency under its supervision to establish the continuity of reservoirs and to estimate the volume of gas and also for working out gas balancing between the above reservoirs if found to have continuity.

Subsequently, ONGC and RIL, under the supervision of DGH, have appointed a third party international expert agency M/s DeGolyer and MacNaughton, Dallas, USA to establish the continuity of reservoirs across the ONGC and RIL offshore deep water blocks/areas in Krishna-Godavari Basin. M/s DeGolyer and MacNaughton, Dallas, USA has started the work on 25th September, 2014.

- (e) The report is likely to be submitted in June 2015.

Shortfall in targets set under RGGLVY

†441. SHRI PRABHAT JHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government had introduced Rajiv Gandhi Gramin LPG Vitaran Yojana (RGGLVY) in the year 2009;

(b) if so, the details thereof;

(c) whether the scheme has been unsuccessful so far in achieving its set targets and its performance so far has been unsatisfactory; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) The Vision-2015 adopted for LPG sector envisages releasing 5.5 crore new LPG connections in entire country between 2009 and 2015 and cover 75% population in the country. To achieve this

†Original notice of the question was received in Hindi.